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(Part I-Section 1)

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 30 (RE: 2013)/2009-2014
New Delhi: dated 4 October, 2013

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and Paragraph 1.1 of Handbook of Procedures (Vol. I), the Directorate General of Foreign Trade hereby suspends the following SIONs:

- (i) SION- A 1143
- (ii) SION- A 1170
- (iii) SION- A 3627
- (iv) SION- K 134

2. Effect of Public Notice:-

The above SIONs are suspended.

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